

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

R.A. No. 15/2016
O.A. No. 2980/2010

The 5th day of April, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1. Suneel Rastogi,
S/o Shri Krishna Nand Rastogi,
Sr. Section Engineer (P. Way),
Northern Railway, Moradabad.
2. Prem Chand,
S/o Shri ChirANJI Lal,
Section Engineer (P. Way),
Northern Railway, Ropar. .. Review Applicants

(By advocate: None)

Versus

Union of India : through

1. Secretary,
(Railway Board),
Ministry of Railways,
New Delhi.
2. General Manager,
Northern Railway,
Headquarters Office,
Baroda House, New Delhi. .. Respondents

(By advocate: Shri Shailendra Tiwary)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

None for the review applicants.

2. On 21.01.2019, the following order was passed:

“None for the Review Applicants.

In spite of the fact that the R.A is listed under the caption "Old Review Matters", but the Review applicant is not present.

List on 18.02.2019, as a last indulgence, under the same caption.”

3. On 18.02.2019, there was no representation for the review applicants and even today, there is no representation on their behalf.

4. In the circumstances, the Review Application is dismissed for default and non-prosecution. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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